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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No 20 (RE-2008) /2004-09
NEW DELHI, DATED THE 2ND JUNE, 2008

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby notifies the following amendments in Appendix 4-C of the Handbook of Procedures (Vol.I):

1. The following shall be added at Sl.No.5, under All India Organisations:

5. PHD Chamber of Commerce and Industry
PHD House, 4/2 Siri Institutional Area,
August Kranti Marg,
New Delhi 110 016
Tel: +91-11-26863801 to 04
Fax: +91-11-26855450, 26863135
E.mail: phdcci@phdcci.in
Website: www.phdcci.in

PHD Chamber of Commerce and Industry
Suite No.23, 2nd Floor, Indra Palace,
H Block Middle Circle, Connaught Place,
New Delhi-110 001
Tel: 91-11-23327421

And its Regional Offices at Chandigarh, Shimla, Lucknow, Jaipur, Bhopal and Jammu.

The Chamber through its branches may issue Certificate of Origin (Non-Preferential) for the units located in Chandigarh, Chhattisgarh, Delhi, Haryana, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Punjab, Rajasthan, Uttarakhand and U.P.

2. Sl. No.5 listed under Delhi shall be deleted.

3. This issues in Public Interest.

Sd/-

(R.S.Gujral)

Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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